Name		come assessed ne financial ye (1969-70)	ear	Income-tax paid during the financial year (1960-70)	
24. Sri S. S. Rajendrun .	•	1,13,190 1,08,443	"	1966-67 1959-60	1,200
25. Smt. E. V. Saroja .		1,14,460	,,	1965-66	22,639
26. Sri V C Ganesan alias Shivaji Ganesan	•	1,47,200 3,77,280 2,07,820))))	1966-67 1967-68 1965-66	
		4,37,820 2,29,780	13	1964-65 1968-69	95,475
27. Srì M. G. Ramachandran		2,61,340	"	1960-61	3,00,000

CHARGING OF DIFFERENTIAL RATES OF INTEREST BY NATIONALISED BANKS

94. SHRI THILLAI VILLALAN : SHRI BIRA KESARI DEO : DR. B. N. ANTANI :

Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal under Government's consideration to charge differential rates of interest by the nationalised banks from different categories of borrowers, especially low rates of interest from the poorer and weaker section of the society;
- (b) if so, what are the details in this regard; and
- (c) what is Government's assessment of the impact thereof on other sections of borrowers, particularly industrialists?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c) At the meeting of the Finance Minister with the chief executives of the public sector banks held that credit may be made available at cheaper rates of interest to selected categories of borrowers from the weaker sections of the society while progressively higher rates might be charged from the affluent sections. In order to determine the criteria for identifying the borrowers who could be granted the benefit of lower interest rate within each sector and to work out the details of the scheme, a Committee has been constituted with Dr. R. K. Hazari, Dy. Governor of the Reserve Bank, as Chairman. The Committee held its first meeting on the 17th October, 1970,

and is expected to submit its report within a period of three months. The impact of the proposed scheme on other sections of borrowers will be studied by Government and details finalised after the report of the Committee is received.

STRIKE BY SEA-FARERS BOMBAY

- 95. SHRI THILLAI VILLALAN: Wift the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT be pleased to state:
- (a) whether the sea-farers in Bombay resorted to any strike recently; and
 - (b) if so, what are the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND K. TRANSPORT (SHRI RAGHU RAMAIAH): (a) and (b) The National Union of Sea-farers of India, Bombay, a recognised Union sea-farers, resorted to boycott of signing on of crew for ships with effect from 6th October 1970 voice their protest against the inclusion of Shri O. C. Mendes, a nominee of the Indian National Trade Union Congress, as a delegate representing sea-farers to I.L.O. Maritime Conference held in Geneva in October 1970. The strike was called off on 15th October 1970. number of ships affected by the was 11 at Bombay and 5 at Calcutta,

सूती कपड़ा, ऊनी वस्त्र और चमड़े की वस्तुओं के मूल्यों में वृद्धि

96. डा० भाई महावीर: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गत एक वर्ष में सूती कपड़े की कीमत में 8 प्रतिशत